GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3059 ANSWERED ON:12.08.2010 POINT PROGRAMME IN NAXAL AFFECTED REGIONS Kumar Shri Kaushalendra

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Prime Minister's 15 Point Programme is not being strictly implemented in naxal affected regions of the country;

(b) if so, whether the Government has received complaints in this regard from such places; and

(c) if so, the details thereof and the specific measures being taken by the Government for proper implementation of the said programme?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (c) The Prime Minister's New 15 Point Programme for the Welfare of Minorities, announced in June, 2006 includes various existing schemes of different Ministries/Departments which have their own implementation mechanism and guidelines. As provided in the programme, wherever possible, 15% of targets and outlays considered amenable to earmarking, under various schemes of different Ministries/Departments which are included in the programme, are earmarked for minorities and State/UT-wise targets are fixed every year. The new programme also provides for location of a certain proportion of development projects in minority concentration areas. The new programme is implemented uniformly throughout the country. Naxal affected areas are also covered by the Prime Minister's New 15 Point Programme for the Welfare of Minorities. Notable State-wise progress of implementation of the schemes included in the programme for 2009-10 are at Annex.

No complaint has been received from these regions for non-implementation of the programme.

The programme has a close monitoring mechanism at the Centre, State and district levels and is reviewed on half yearly basis at the Centre. The State and district level committees to monitor the implementation of the programme now include the Members of Parliament and Members of Legislative Assembly.